GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1548

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/ MAGHA 22, 1941 (SAKA)

ROHINGYA ISSUE

1548. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken up the Rohingya issue with the Government of Bangladesh for a political solution;
- (b) if so, the details and outcome thereof and if not, the reasons therefor;
- (c) whether the Government has established Rohingyas' link with various Pakistan based terrorist groups;
- (d) if so, the details thereof along with the reaction of the Government thereto;
- (e) whether the Supreme Court has recently advised the Government to make a policy to resolve the issue of deportation of illegal Rohingya migrants as early as possible;
- (f) if so, the details and compliance thereof; and
- (g) the other steps taken by the Government to keep the internal security of the country intact from the Rohingvas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): The issue of repatriation of the Rohingyas has been discussed with Bangladesh authorities at the highest level wherein both

L.S.US.Q.NO.1548 FOR 11.02.2020

the countries have agreed on the need to expedite their safe, speedy and sustainable repatriation to their homes in Myanmar.

- (c) and (d): There are reports about some Rohingya migrants indulging in illegal activities.
- (e) and (f): As per information available there are no such directions from the Hon'ble Supreme Court.
- (g): The Central Government has issued instructions from time to time to the State Governments requesting them to sensitize the law enforcement and intelligence agencies for taking appropriate steps for identification of illegal migrants, their restriction to specified locations as per provisions of law, capturing their biographic and biometric particulars, cancellation of fake Indian documents, and start legal process including initiation of deportation proceedings as per the provisions of law.
